GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 704 TO BE ANSWERED ON 07th FEBRUARY, 2017

STATUS OF NFSA

704. SHRI VENKATESH BABU T.G.: MOHAMMED FAIZAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the names of States in the country where National Food Security Act (NFSA) is implemented and the progress made so far in this direction;
- (b) the names of States which have not implemented NFSA so far alongwith the reasons therefor, State-wise;
- (c) whether any step is being taken by the Government to tide over the financial crisis of the States in the implementation of NFSA and if not, the reasons therefor:
- (d) the present status of implementation of NFSA in Lakshadweep; and
- (e) whether the Government has received any representation/request in this regard, if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a) & (b): National Food Security Act, 2013 (NFSA) is being implemented in all the 36 States/ Union Territories (UTs) and about 80 crore persons are covered under it for receiving highly subsidized foodgrains.
- (c): Under the Act, foodgrains for eligible households are allocated to the States/UTs at highly subsidized prices of Rs. 3/2/1 per kg for rice/ wheat/ coarsegrains respectively, for which the entire food subsidy burden is borne by the Central Government. Further, as per provisions of the Act, Central assistance is also provided to States/ UTs for meeting the expenditure incurred on intra-State movement & handling of foodgrains and fair price shop dealers' margin, in accordance with the norms prescribed under the Food Security (Assistance to State Governments) Rules, 2015.

- (d): NFSA is being implemented in the UT of Lakshadweep w.e.f. August, 2015, and as per provisions of the Act, 385 tons of foodgrains per month are being allocated to Lakshadweep under NFSA, comprising of 126.85 tons of foodgrains for eligible households and 258.15 tons as 'tide over' allocation, to protect the average annual offtake under erstwhile Targeted Public Distribution System (TPDS).
- (e): Request/ representation were received for enhancement of coverage under the Act for Lakshadweep. However, in view of an uniform methodology adopted for determining State/UT-wise coverage under NFSA, this request could not be agreed to. Request for additional allocation of foodgrains, over and above entitled quantity under the Act, was also received from the UT Administration, based on which 500 tons of rice was allocated during 2015-16 at the economic cost.
